

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3267
TO BE ANSWERED ON 01.01.2019**

PRADHAN MANTRI ADARSH GRAM YOJANA

3267. SHRI TEJ PRATAP SINGH YADAV:

SHRIMATI ANJU BALA:

SHRI L.R. SHIVARAME GOWDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has been implementing the Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) if so, the details thereof including the number of scheduled caste majority villages covered under the Yojana;
- (c) the details of the funds sanctioned, allocated and utilised for these villages during the last three years, State/UT-wise;
- (d) the details of the target set under the PMAGY and the achievements made thereunder during the said period;
- (e) whether the Government is satisfied with the achievements, if not, the reasons therefor and the action taken by the Government thereon; and
- (f) whether the Government is planning to increase the number of scheduled caste majority villages under PMAGY, if so, the details thereof and the time by which it is likely to be increased?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d): To enable an area based development approach, the Government is implementing a Centrally Sponsored scheme namely Pradhan Mantri Adarsh Gram Yojana (PMAGY) since 2009-10, which aims at integrated development of villages having population of Scheduled Castes above 50%. The scheme was started on pilot basis in 1000 such villages in 05 States and was further expanded in 2014-15 as Phase-I to cover 1500 more villages in 11 States. Out of the 1000 villages selected under the Pilot phase, 617 villages has so far been declared as 'Adarsh Gram' whereas 140 village of Phase-I has been declared as 'Adarsh Gram'.

Under the scheme, there is no State-wise allocation fund. The details of funds sanctioned and utilized for these villages during the last three years, State/UT wise is at **Annexure**.

(e) and (f): In the light of the benefits accruing to the residents of the villages through successful implementation of the Scheme, the coverage of scheme has been further extended during the current financial year to cover 4484 Scheduled Castes majority villages in 25 States/UTs. Out of these 4484 village, 4094 village are new villages which will be provided Rs. 21 lakh per village and 390 villages are of Phase-I for additional round of funding of Rs. 10 lakh per village to bring them at par with the newly selected villages.

Annexure referred to part-(a) to (d) in reply to Lok Sabha Unstarred Question No.3267 for 01.01.2019 asked by SHRI TEJ PRATAP SINGH YADAV, SHRIMATI ANJU BALA and SHRI L.R. SHIVARAME GOWDA regarding 'Pradhan Mantri Adarsh Gram Yojana'

State-wise details of funds Sanctioned and Utilized under PMAGY during last three years i.e 2015-16, 2016-17 and 2017-18.

(in Rs. cr.)

Sl.No.	Name of State	Fund sanctioned	Fund utilized
1	Andhra Pradesh	0.77	0.00
2	Assam	15.75	10.00
3	Chhattisgarh	45.50	41.75
4	Haryana	1.32	0.00
5	Jharkhand	21.00	1.09
6	Karnataka	42.11	40.00
7	Madhya Pradesh	60.97	55.63
8	Odisha	36.75	0.00
9	Punjab	20.92	2.39
10	Telangana	0.66	0.00
11	Uttar Pradesh	51.75	32.03
Total		297.5	182.89